

National Company Law Tribunal
Allahabad Bench
Allahabad


CP No. 32 (ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2016.

NAME OF THE COMPANY: M/s Model Tanners (India) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
---------	------	-------------	----------------	-----------

1.	ASHUTOSH KUMAR	ADV	Resp No. 4 & 5	
2.				

Order dated 09.11.2016

CP No. 32(ND)/2014 M/s Model Tanners (India) Pvt. Ltd.

Shri Udai Chandani, Advocate filed vakalat for respondent No.4 in C.A. 19/2016. In the petition by intervener the respondents in the CP filed reply whereas the company petitioner reported no reply, however objected the locus standi of the intervener. Heard the intervention application as also both the Ld.Counsel for the parties in the CP on the question of giving directions on the basis of the report of the Ld. Administrator-cum-facilitator. Orders are reserved. The representation for adjournment made on behalf of respondent No.4 is refused.

SH.V.S.R. AVADHANI (Judicial Member)


SH. H.P. CHATURVEDI (Judicial Member)

Dated 09.11.2016